

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/_6463-1A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 12th November, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/288 dtd. 08.11.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 19.11.2018, 20.11.2018 and 22.11.2018 along with head-quarter leave permission from the afternoon of 17.11.2018 till the morning of 26.11.2018, has been granted/~~rejected~~. The District and Sessions Judge, Cachar, will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/ /A, dated

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.

Sd/-

JT. REGISTRAR (VIGILANCE)